

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**No. HCM. II/27/2020/Comp/**

**Dated, Shillong the \_\_\_ Oct, 2022**

**NOTIFICATION**

For achieving the vision of digital accessibility of all judgments and orders of the High Court of Meghalaya, the Joint Registrar (Listing), High Court of Meghalaya is nominated as Nodal Officer to monitor and carry out the activities to ensure that uploading of judgments and orders of the High Court of Meghalaya are in an accessible PDF format.

By order,

**REGISTRAR GENERAL**

**Memo No. HCM. II/27/2020/Comp/3250A**

**Dated, Shillong the 10<sup>th</sup> Oct, 2022**

**Copy to:-**

1. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for favour of his Lordship's kind information.
2. PS to Hon'ble Mr. Justice H S Thangkhiew, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
3. PS to Hon'ble Mr. Justice W Diengdoh, Judge, High Court of Meghalaya for favour of his Lordship's kind information.
4. P.A to the Registrar General for favour of information and necessary action.
5. Registrar (Judicial Service), High Court of Meghalaya for your kind information.
6. Shri. Kerbor J Lyngdoh, Joint Registrar (Listing), High Court of Meghalaya for your kind information and necessary action.
7. Central Project Coordinator, High Court of Meghalaya for your kind information.
8. Deputy Registrar (Judicial), High Court of Meghalaya for your kind information.
9. System Analyst, High Court of Meghalaya for kind information and to upload the same in the website.
10. Office file.

  
**REGISTRAR GENERAL**